

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No.15/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company	Starshine Conclave Pvt.Ltd		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Palita Paban Bishwal (Adv.) } For Me
2) Anil Chaudhury (Adv.) } Petitioners. Anil Chaudhury
15/2/18.

ORDER

Ld. Counsel for the petitioners is present.

Heard. Admit.

On perusal of the records it is found that the certificate from the auditor in respect of accounting standard u/s. 133 of the Companies Act, 2013 is not produced. Petitioners are directed to submit supplementary affidavit annexing certificate from the auditor in respect of accounting standard u/s. 133 of the Companies Act, 2013 within 7 days.

List it on 23/02/2018.

Sd
(Jinan K.R.)
Member (J)